

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 399 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

TEG NARAYAN DIXHA

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr. P.K. Arora, counsel

Heard on : 17.12.98

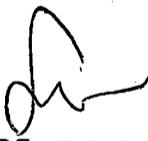
Order on : 17.12.98

O R D E R

S.N. Mallick, VC

It is submitted by Mr. P.K. Arora, 1d. counsel for the respondents that no steps have been taken for substitution on the part of the legal representatives of the deceased applicant in compliance with our order dated 16.9.98. The applicant died on 19.8.98. None appears on behalf of the applicant. No step is taken for substitution. The application abates. It may be treated as disposed of.

J. Dixha
MEMBER (A)


VICE-CHAIRMAN

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